

Development of state highways of Tripura

1498. SHRIMATI JHARNA DAS BAIDYA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has any plan for the development of State Highways of Tripura during the Twelfth Five Year Plan period, if so, the details thereof; and

(b) the funds earmarked by the Planning Commission and the Ministry of Finance for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHAR BHAI CHAUDHARY): (a) and (b) Ministry provides funds for the development of selected state roads in different states including those in the state of Tripura under Central Road Fund Scheme (CRF). The state road development proposals are approved year-wise and not for the Five-Year Plan period. No works are sanctioned so far under CRF during current Five-Year Plan period. During the current year the accrual/allocation for Tripura is Rs.6.12 Crore.

Private investment in construction of roads

1499. DR. BHALCHANDRA MUNGEKAR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the total length of national and State highways constructed during the last three years, the details thereof State-wise; and

(b) the share of private investment in the construction of these roads?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHAR BHAI CHAUDHARY): (a) This Ministry is primarily responsible for the development and maintenance of National Highways (NHs). State-wise/UT-wise details of NHs constructed during the last three years are annexed.

(b) Private investment during the last three years has been about Rs. 61,500 crore.

Statement

*State-wise/UT-wise details of length of National Highways
constructed during the last three years*

Sl. No.	Name of State/UT	Length constructed (in Km)	
		State PWD	NHAI
1	2	3	4
1	Andhra Pradesh	211.00	655.60
2	Assam	252.46	323.56
3	Bihar	179.00	567.47
4	Chhattisgarh	162.80	46.46
5	Delhi	19.70	18.05
6	Gujarat	130.22	450.42
7	Haryana	93.44	338.10
8	Himachal Pradesh	204.52	16.5
9	Jammu and Kashmir	0.00	32.10
10	Jharkhand	197.00	83.36
11	Karnataka	324.30	579.69
12	Kerala	18.67	20.20
13	Madhya Pradesh	143.70	656.62
14	Maharashtra	233.00	681.14
15	Manipur	113.52	0.00
16	Meghalaya	183.88	69.26
17	Mizoram	17.03	0.00
18	Nagaland	130.00	0.00

1	2	3	4
19	Odisha	469.79	167.86
20	Punjab	65.00	316.05
21	Rajasthan	148.08	544.51
22	Tamil Nadu	307.81	729.83
23	Uttar Pradesh	652.00	417.97
24	Uttarakhand	70.48	12.69
25	West Bengal	343.50	153.23
	Border Roads Organization (BRO)	500.99	

Over trafficking and parking of vehicles in cities

1500. DR. BHARATKUMAR RAUT: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) what cognizance Government has taken on the serious problem of over-traffic and parking of the vehicles in the capital cities of the States, especially Mumbai;

(b) whether Government proposes any plan to control over large manufacturing and import of the motor vehicles by setting a limit on them;

(c) whether the introduction of a formula of 'one family one vehicle' may lead to ease the traffic on roads and also parking thereof; and

(d) if so, whether there is any proposal to amend the Motor Vehicle Act in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHAR BHAI CHAUDHARY): (a) It is a general experience that capital cities are facing traffic congestion including vehicle parking problems. The measures to encourage a shift from private (two-wheelers and cars) mode of transport to public transport in order to check the alarming increase of private vehicles has to be a joint endeavour of the Central, State and local Governments. For popularizing the public transport, the Central Government is emphasizing on providing quick, comfortable, reliable, safe, affordable and quality public transport